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BEFORE THE HON'BLE HIGH COURT OF JAMMU AND KASHMIR
SRINAGAR

SWP No. 782/2019

In the case of :-

1. Imtiyaz ul Gani
S/O. Ab. Gani Ganaie
R/O. Baghat-i-Barzulla, Srinagar.
Aged 47 years.

2. Shamim Ahmad Dar
S/O. Gh. Mohammad Dar
R/O. Nowbugh, Chadoora Budgam.]
Age. 42 years.

..... petitioners.

Versus

1. High Court of Jammu and Kashmir
Through Registrar General,
Srinagar/ Jammu.

2. Vijay Kumar, Senior Scale Stenographer c/o
Registrar Judicial High Court of JK, Jammu.

3. Ms. Sakeen Molvi D/O. Movi Mohammad Hussain
R/O Hyderia Colony Lal Bazar, Srinagar (Senior
Scale Stenographer) C/O Registrar Judicial High
Court of J&K, Srinagar.

4. Mst. Shaista Rashid Shah D/O. Abdul Rashid Shah
R/O. Reyazatteng, Khanyar, Srinagar, C/O.
Registrar Judicial High Court of Jammu and
Kashmir Srinagar.

5. Mr. Asif Gul S/O Ghulam Mohammad Khuroo R/O
M.I.G. Colony, Bemina, Srinagar C/O. Registrar
Judicial High Court of Jammu and Kashmir
Srinagar.

6. Raj Kumar S/O Mohan Lal R/O. H.No. 233 New
Plot, Puran Nagar, Jammu C/O Registrar Judicial
High Court of JK, Jammu.

7. Surrinder Kumar S/O Sudagar Chand R/O Village
Rangpur Treva, The Bishna Distt. Jammu C/O
Registrar Judicial High Court of JK Jammu.

8. Mohammad Yasin Dar S/O Gh. Mohammad Dar /O
Gungbugh, Srinagar C/O Registrar Judicial High
Court of J&K, Srinagar.

9. Rakesh Kumar, Senior Scale Stenographer C/O
Registrar Judicial High Court of Jammu and
Kashmir Jammu.

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*Registrar Judicial
High Court of J&K and Ladakh
Srinagar*

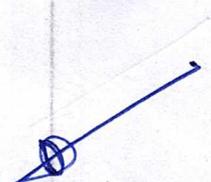
*Respondents
High Court of Jammu and Ladakh
Srinagar*

*Presented by
M. A. @up*

22-02-2019

High Court

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HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

SWP No.782/2019
WP (C) No.1206/2019
Imtiyaz-ul Gani & Anr
V/s
High Court of J&K and others

NOTICE TO RESPONDENTS 02 to 09
FOR APPEARANCE

Whereas, the petitioners through their counsel Mr. M.A.Qayoom, Advocate have filed the above titled writ petition wherein they have questioned the Order No. 406 dated 10/07/2019 issued by the Respondent No.1 Registrar General, High Court of J&K whereby their representations seeking promotion to the next higher posts, stand rejected. The writ petition in question is pending disposal since 2019. In the writ petition in question, the petitioners have sought the following reliefs:-

- i. *Writ of Certiorari:- quashing the rejection Order dated 10.07.2019 passed by the respondents.*
- ii. *Writ of Mandamus:- commanding upon the respondents to accord promotion to the petitioner as Senior Scale Stenographers on the analogy of Shri Karam Chand, Muzamil Qadir and Pawan Chopra promoted vide Order No.535 Dated 30.11.2005 and Order No.667 Dated 24.11.2008 from the date the petitioners have been eligible against the post of Senior Scale Stenographers with all consequential benefits; and*
- iii. *Writ of Mandamus:- respondents be directed not to accord any benefit of promotion ~~or~~ any other candidate against the post of Senior Scale Stenographers meant for promotion quota and the said post be given to the petitioners strictly on the basis of inter se seniority.*
- iv. *Any other relief, order or direction which the Hon'ble Court be pleased to consider just and proper under the facts and circumstances of this case may also be passed in favour of the petitioners.*

Whereas, the above tiled matter has come up for hearing/consideration before the Hon'ble Court latest on 12th July,2023 and on the said date, the Hon'ble Court has been pleased to observe that despite the private respondents have been served, they did not choose to appear nor any counsel is representing them. The Hon'ble Court while taking into consideration the matter, has directed for issuance of notice to the private respondents through publication in the **Daly Excelsior** and **Greater Kashmir**.

Now, therefore, in compliance to the Hon'ble Court Order Dated Supra, this notice is hereby issued calling upon the **Respondents 02 to 09** to file their/his /her objections/response, if any, in the above titled matter and to appear before the Hon'ble Court either in person or through their counsel on the next date of hearing.

Note that the matter is listed before the Hon'ble Court on **28-08-2023**.

Herein fail not at your peril.

Issued on this 25th day of July, 2023

No. 20080 Dt. 25/07/23

Sd/-
Registrar Judicial,
Srinagar.

Forwarded to, 1) Editors of "Daily Excelsior" for publication of notice in their newspaper & "Greater Kashmir" for publication in the editions of Jammu and Srinagar respectively.

The title shall come in full. Publication charges be obtained from the petitioners.

- 2). CPC(E-Courts) High Court of J&K and Ladakh, Jammu for uploading the notice on the official website of High Court of J&K and Ladakh.

Registrar Judicial,
Srinagar.
High Court of J&K and Ladakh
Srinagar